

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1997
ANSWERED ON:09.03.2006
EDUCATIONAL VOCATIONAL TRAINING TO PHYSICALLY HANDICAPPED PERSONS
Ahir Shri Hansraj Gangaram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of centres/institutes imparting educational/vocational training to the physically handicapped persons in the country particularly in Maharashtra, State/Union Territory-wise;
- (b) the details of funds allocated/released to these centres/institutes during each of the last three years and the current year, State/UT-wise;
- (c) the details of utilisation of funds by these centres/institutes during the said period, State/UT-wise;
- (d) the total number of persons imparted training by these centres/institutes during the said period, State/UT-wise;
- (e) whether there has been any instance of withholding grants or taking penal action against any institute by the Government due to irregularities; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) & (b) The details of financial assistance extended by the Central Government to different NGOs/VOs for imparting educational/vocational training to the physically handicapped children in the country including in Maharashtra during each of the last three years and the current year, State/Union Territory-wise, under Deendayal Disabled Rehabilitation Scheme are available on the website of the Ministry of Social Justice & Empowerment-www. socialjustice.nic.in.
- (c) Grant in aid under the above Scheme to an Organisation is released after receipt of utilisation certificate in respect of grant released earlier. Unspent balance, if any, of previous year is adjusted against the admissible grant for the current year. The unspent balance of current year will be taken into account while releasing of grant of next year.
- (d) The number of persons to whom training /education has been imparted during the last three years and current year so far, State/UT-wise, is given in the annexure.
- (e) & (f) On detection of irregularities in utilisation of funds/implementation of projects, release of further grants to 5 voluntary organisation have been stopped.

Statement showing State wise details of number of persons imparted training /education(physically handicapped)under Deendayal Disabled Rehabilitation Scheme during last three years and the current year i.e. upto 28/02/2006).

State	2002-03	2003-04	2004-05	2005-06
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ANDHRA PRADESH	5267	1881	2673	227
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ASSAM	347	238	365	126
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BIHAR	644	1161	890	240
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CHANDIGARH	107	120	117	
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CHHATISGARH	20	80	0	
DELHI	3712	2747	302	1384
GUJARAT	124	158	94	53
HARYANA	146	159	142	0
HIMACHAL PRADESH	27	19	25	0
JHARKHAND	20	20	20	0
KARNATAKA	1356	1244	679	339
KERALA	455	892	478	20
MADHYA PRADESH	252	267	379	97
MAHARASHTRA	1304	367	501	0
MANIPUR	90	138	141	60
MEGHALAYA	152	157	0	0
ORISSA	474	817	375	110
PUNJAB	841	730	542	990
RAJASTHAN	661	747	763	108
TAMIL NADU	1153	625	915	85
UTTAR PRADESH	2016	2974	1806	602
UTTARANCHAL	175	92	104	0
WEST BENGAL	233	466	254	99